NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1366/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES:

SREI Equipment Finance Ltd.

V/s

Gupta Steel Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

20 Almira Adv. for the Lavado Petitioners

Poorva your An. for Respondent Bying.

1/2 MUCH & MUCLA & MUCLA & CRAIGIE BLUNT & MAROE

<u>ORDER</u>

C.P. No. 1366/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- They stated that Settlement Talks are going on, hence seeking time.
 Granted. Adjourned to 02.01.2018.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 30.11.2017. Sd/-

M.K. Shrawat Member (Judicial)

Aah